

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Thirupur Surya Hitech Apparel Pvt Ltd
MAIN PETITION NUMBER : CP/468/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1366(CHE)2023; MA/585/2019; IA/668/IB/2020 IN MA/62/IB/2020 IN IA/69/IB/2017

ORDER

Files taken up today as 19.04.2024 was declared holiday on account of elections.

IA(IBC)/1366(CHE)2023:

Present: Ms. Ananda Gomathy, Ld. Counsel for Financial Creditor.
Mr. Gajendran Ravi, Ld. Counsel for Liquidator
Mr. G.Ravikumar, Liquidator in person.

Pleadings are complete.

Written submissions also filed.

MA/585/2019:

Present: Mr. Gajendran Ravi, Ld. Counsel for Liquidator
Mr. G.Ravikumar, Liquidator in person.
Mr. Ashiln Christo, Ld. Counsel for R1, R2, R3 and R5.
None for R4.

Pleadings are complete.

Written submissions also filed.

IA/668/IB/2020 IN MA/62/IB/2020 IN IA/69/IB/2017:

Present: Mr. Gajendran Ravi, Ld. Counsel for Liquidator.
Mr. G.Ravikumar, Liquidator in person.
Mr. Ashiln Christo, Ld. Counsel for R1 and R2.

Name of R3 has already been deleted from the memo of parties.

Pleadings are complete.

Written submissions also filed.

List all the applications for hearing on **21.06.2024 at 2.30 PM (physical hearing)**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**